

DIVISION BENCH  
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1312(KB)2019  
IA(I.B.C)/744(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	VINNARASI INDUSTRIES VS UT LTD.
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Anil Chaudhuri, Adv. ] For Liquidator

**ORDER**

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/744(KB)2024**
  - a) Since the hardcopy of the 7<sup>th</sup> Progress Report is not available, post this matter for consideration on **24.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**